

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 07.04.2017

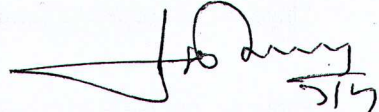
ORDER NO. 50 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 49/2017 for CESTAT Mumbai** to the extent indicated below :-

On 10.04.2017 at 02:30 PM, Hon'ble Sh. M.V. Ravindran, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical) will hear following ROM Applications.

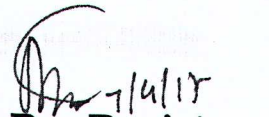
1. ST/ROM/92221/2017 in A. No. ST/86247/2014 & ST/ROM/92222/2017 in A. No. ST/346/12
2. C/ROM/92218/2017 in A. No. C/85678/2015

By Order


(A. Mohan Kumar)
Registrar

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Dy. Registrar